

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:800

ANSWERED ON:09.07.2009

MERGING OF KONKAN RAILWAY AND RAILWAY ZONES FOR KERALA

Raghavan Shri M. K.;Venugopal Shri K. C.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there exists any understanding or condition that the Konkan Railway will be merged with Indian Railways after ten years of its foundation;
- (b) if so, the Railway zone to which Konkan Railway is to be attached;
- (c) whether the Railways have received any representation for creation of a separate Railway Zone for trains plying through Kerala;
- (d) if so, details thereof;
- (e) whether there exist any norms/guidelines for creation of new or separate Railway Division/Zone; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (f): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.800 BY SHRI K.C. VENUGOPAL AND SHRI M.K. RAGHAVAN TO BE ANSWERED IN LOK SABHA ON 09.07.2009 REGARDING MERGING OF KONKAN RAILWAY AND RAILWAY ZONES FOR KERALA

(a): Government have decided on 04.12.2008 that Konkan Railway will continue as Central Public Sector Undertaking even after discharge of its liabilities.

(b): Does not arise.

(c): Yes, Madam.

(d): Representations have been received from various VIPs for setting up a zonal office in Kerala. The proposal has been examined and not found feasible in the light of the criteria fixed for the purpose by Railway Reforms Committee and Advisors' Committee.

(e): Yes, Madam.

(f): New Zones/New Divisions are set up keeping in view factors like size, workload, accessibility, traffic pattern and other operating/administrative requirements etc. consistent with the needs of economy and efficiency without any regional considerations.